

**(2026) 01 MAN CK 0384**

**Manipur High Court**

**Case No:** Election Petition No. 1 of 2022, Election Recrimination No. 1 Of 2022

Okram Henry Singh

APPELLANT

Vs

Thangjam Arunkumar & Ors

RESPONDENT

**Date of Decision:** Jan. 15, 2026

**Hon'ble Judges:** Ahanthem Bimol Singh, J; A. Guneshwar Sharma, J

**Bench:** Single Bench

**Advocate:** Ajoy Pebam, Chinglemba

**Judgement**

Ahanthem Bimol Singh, J

I have heard at length the submission advanced by Mr. Ajoy Pebam, learned counsel appearing for the petitioner.

Mr. Chinglemba, learned counsel appeared on behalf of respondent No. 1. None appeared on behalf of the other respondents.

Due to paucity of time, hearing of these cases cannot be concluded today.

As prayed for, list these cases again on 20-01-2026 for further hearing at 02:00 P.M.